

ITEM NO.73

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4361/2014

JITENDER KUMAR SHUKLA

Petitioner(s)

VERSUS

THE STATE OF U.P.& ORS.

Respondent(s)

(with office report)

Date : 21/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr.Mahesh Kr.Tiwari,adv.
Dr. Kailash Chand,Adv.

For Respondent(s)

Mr. Syed Mehdi Imam,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the respondent Nos. 1 & 3. The respondent No.2 has failed to file
the counter affidavit within the period stipulated under the rules.
List again on 5.02.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.11.24
10:07:11 IST
Reason: